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efffectively contain and curb terrorism and to restore a situation suitable for holding general elections and establish democratically elected Government in that State;

- (b) if so, the details in this regard; and
- (c) what results have so far been

THE MINISTER OT STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) The Army has always been deployed in the border state of J&K and with the advent of mil-tancy and terrorism in the State, has also been involved in anti-militancy operations, as an aid to civil authorities alongwith the Para Military Fcrces and the State Police. No specific areas have been hand-c. over to the army. Efforts are being trade to bring, about greater integration adn coordination in the operations of these forces with a view to dealing with the Trrorists effectively and reducing th© fear of the gun among the people. As a result of these efforts significant successes have been achieved against the militants. More than 2000 militants including 624 this year have been killed, including a number of their senior leaders and local Commanders. Large quantities of arms and ammunition, including about 1000 riffes of the AK Series. have also been recovered, so far.

## Custodial deaths

- 337. SHRI TARA CHARAN MAJUM-DAR: Will the Minister of HOME AF-FAIRS be pleased to state state:
- (b) the details of custodial deaths and other custodial crimes, incldding rapes on women and girls during custody, during January, 93 to June, 93 in Delhi and other Union Territories;
- ..(b) the comparative figure's of such crimes during proceeding four quarters of 1992;
- (c) what are the reasons for this increasing trend of such cases; and
- (d) the steps taken to prevent such cases? THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (d) The formation is being collected and will be laid on the Table of the House.

## Incidents of rape by security forces, personnel

to Questions

- 338. SHRI S. S. AHLUWALIA: Will the Minister of HOME AFFAIRS be pleased
- (a) whether it is a fact that incidents of rape on innocent women by the Security forces, personnel have risen manifold in Jammu and Kashmir and recently many soldiers have been arrested in this regard;
  - (b) if so, what are the details thereof;
- (c) what action Government have taken or propose to take to prevent incidents of rape on women by personnel of Security forces in the Kashmir Valley; and
- (J) what action Government propose to take to rehabilitate the rape victims of the Valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (d) It is completely incorrect to say that incidents of rape on innocent womer by the security forces personnel har risen manifold in the recent past. Whereever any isolated cases come to notice immediate inquiries are conducted. As a result of inquiries in one such case, where a women was alleged to have been raped on 25 May, 1993, four personnel were arrested immediately and court Martial proceedings launched.

Strict instructions have been issued that if any such cases come to notice, severe action will be taken against the concerned persons under the Law.

## विल्ली पुलिस के कमियों द्वारा

339, श्री राम नरेश या व : क्या गृह मंत्री यह बताने की कृपा करेंगे

दिल्ली पुलिस के कामियों द्वारा कितनी